

the year 1990-91. [Placed in Library. See No. LT—1172/91]

- (10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paradip Port Trust, for the year 1990-91. [Placed in Library. See No. LT—1173/91]

- (11) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Port Trust, for the year 1990-91. [Placed in Library. See No. LT—1174/91]

- (12) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tuticorin Port Trust, for the year 1990-91. [Placed in Library. See No. LT—1175/91]

- (13) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla

Port Trust, for the year 1990-91. [Placed in Library. See No. LT—1176/91]

- (13) (i) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1990-91 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT—1171/91]

Review on working and Annual Report of Bharat Gold Mines Limited for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Balram Singh Yadav, I beg to lay on the table:-

- (1) (i) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the Bharat Gold Mines Limited for the year 1990-91.

- (ii) Annual Report of the Bharat Gold Mines Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1178/91]

- (b) (i) **Review by the Government on the working of the National Aluminium Company Limited, Bhubaneswar, for the year 1990-91.** 91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1182/91]
- (ii) **Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1179/91]**
- (c) (i) **Review by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1990-91.**
- (ii) **Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1180/91]**
- (d) (i) **Review by the Government on the working of the Hindustan Copper Limited for the year 1990-91.**
- (ii) **Annual Report of the Hindustan Copper Limited, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1181/91]**
- (e) (i) **Review by the Government on the working of the Hindustan Zinc Limited for the year 1990-91.**
- (ii) **Annual Report of the Hindustan Zinc Limited, for the year 1990-**
- Annual Report and Annual Account of Indian Airlines for 1990-91 etc.**
- THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK):** Sir, I beg to lay on the table:-
- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Airlines for the year 1990-91 under sub-section (2) of section 37 of the Air Corporations Act, 1953.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Airlines for the year 1990-91 together with Audit Report thereon under sub-section (4) of section 15 of the Air Corporations Act, 1953.
- (3) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Airlines for the year 1990-91. [Placed in Library. See No. LT—1183/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1990-91 along with Audited Accounts under Sub-section (4) of section 24 and sub-section (2) of section 25 of the International Airports Authority Act, 1971.
- (ii) A statement (Hindi and English